

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2045
ANSWERED ON:08.03.2013
SERVICE TAX EVADERS
Thakur Shri Anurag Singh

Will the Minister of FINANCE be pleased to state:

- (a) Whether service tax evaders have deprived the country's coffers of about Rs.9800 crore during April to December, 2012;
- (b) if so, the details thereof along with the reaction of the Government thereto;
- (c) whether the Government is taking any steps to check service tax evasion in the future.
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. S. PALANIMANICKAM)

(a) & (b): Yes, Sir. The service tax evaders have deprived the country's coffers of about Rs. 9872.25 crores during the period April to December, 2012 as per the investigations conducted so far, as indicated in the Table below:-

PERIOD	NO. OF CASES DETECTED	SERVICE TAX EVASION INVOLVED (Rs. in Crores)	REALIZATION (Rs. in Crores)
--------	-----------------------------	--	--------------------------------

April-2012 to December-2012	4133	Rs.9872.25	Rs.1969.10
--------------------------------	------	------------	------------

The Government is making all out efforts to detect the service tax evaders and take action against them as provided in the Finance Act, 1994.

(c) & (d): The Government has taken the following steps to check service tax evasion in the future:-

- (i) Conducting surveys by the field officers.
- (ii) Extensive publicity regarding the liability of service tax.
- (iii) Booking cases against defaulters of service tax.
- (iv) Obtaining information from other Government agencies / departments regarding various service providers / persons liable to pay service tax.